

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE SMT. JUSTICE P.V. ASHA
&
THE HONOURABLE MRS. JUSTICE SHIRCY V
TUESDAY, THE 28TH OF APRIL 2020/8TH VAISAKHA 1942

W.P.(CRL.) TMP No. 3/2020

PETITIONER :

1. Vijayalakshmi, aged 65, w/o. Sivadasan Nair
r/at Sreevihar, Naduvilakkara, Mukahathala P.O.
Kottiyam, Kollam District, Pin-691577

By Adv. Smt. T.S.Maya Thiyadil

Respondent/Respondents : Nos..5

1. State of Kerala, Represented by Government Pleader,
2. Sub Inspector of Police [S H O] Kottiyam
Police Station, Kottiyam, Kollam.
3. Circle Inspector of Police Kottiyam
4. The Commissioner of Police & District Police Chief,
Kollam City, Kollam
5. Prasanth Nambiar, aged about 32,
S/o Sreedharan Nambiar, r/at Thayyil Veedu,
Vadakkevila P.O., Kollam 691010 permanent house is at
Thoduvayil House, Changaroth, Kuttiyadi P.O.,
Kozhikodu, Pin- 673508

BY PUBLIC PROSECUTOR ADV.ANILKUMAR HARSHAN

THIS W.P.(CRL.) HAVING COME UP FOR ADMISSION ON 28.04.2020, THE COURT ON
THE SAME DAY PASSED THE FOLLOWING:

ORDER

Asha, J

Post on 30.04.2020 for instructions.

P.V.ASHA, JUDGE

SHIRCY V., JUDGE

rtr/

APPENDIX.

ExhibitP-1: True copy of the FIR No. 259/2020 of Kottiyam

Police station dated 23/3/2020

ExhibitP-2: True copy of the complaint given to the 1st and

2nd respondents through e-mail dated 4-4-2020

ExhibitP-3: True copy of the complaint given to the 1st

respondent dated 13-4-2020

ExhibitP-3[a]: True copy of the receipt issued from the 1st

respondent's office dated 13-4-2020